

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-360-2020

Kashinath Jairam Shetye ... Petitioner

Versus

State of Goa & anr. ... Respondents

Mr. Vishal Sawant, Advocate for the petitioner.

Mr. D. Pangam, Advocate General along with Mr. D. Shirodkar,
Additional Government Advocate for Respondent No.1.

Mr. D. Pangam, Advocate General along with Mr. P. Faldessai,
Additional Government Advocate for Respondent No.2.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 14th December, 2020

P.C.

Stand over to 04.01.2021 in order to enable Mr. Faldessai,
learned Additional Government Advocate to obtain proper instructions
about the pendency of the matter before the Hon'ble Supreme Court.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.